Most Urgent/Election Matter

F.NO. C-50/08/2018-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

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New Delhi the 20th November, 2018

To

The Principal Chief Commissioner of CGST,
Ahmedabad Zone,
GST Bhawan, Revenue Marg,
Ambawadi,
Ahmedabad-380 015

Subject: Bye-Elections to 3 PCs and 2 ACs in Karnataka, 2018- Last visit of Eos for preparation of DEO’s scrutiny reports etc.-Regarding.

Sir,

I am directed to forward herewith a copy of Election Commission of India’s letter No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2018/Vol.II/441 dated 16th September, 2018 (copy enclosed) on the subject mentioned above.

2. It is requested that the direction of ECI may be communicated to Shri Manish Kumar Chaudha, IRS(C&CE):09 (R-18646) to make his last visit to his assigned PC/District Hq. on 02.12.2018.

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
011-23095529

Encl. as above
Copy to:
1. The Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBEC.

(S.A. Ansari)
Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA

ELECTION OFFICE

No.464-ECI LET EELM Exp.Obs./EEPS/2018 Vol. II

Dated: 14 November, 2018

To

Shri. S. A. Ansari, Under Secretary (Ad. (I)), Mo Finance & Nodal Officer,
Dept. of Revenue, Central Board of Indirect Taxes & Customs,
Room No. 47B, North Block,
New Delhi
(saansari1067@gmail.com)

Sub: - Bye-elections to 3 PCs and 2 ACs in Karnataka, 2018 - Last visit of EOs for preparation of DEO’s scrutiny reports etc. - Regarding.

Sir,

I am directed to refer to the Commission’s letter of even no. dated 31.10.2018 and to state that Shri. Manish Kumar Chavda, IRS(C&CE):09 (R-18646). Expenditure Observer deployed by the Commission in bye-election to 9-Bellary PC, Karnataka, 2018 from among the IRS(C&CE) Officers, sponsored by CBIC is required to make his last visit on 26th day i.e. on 02nd December, 2018 and shall be present in the “Account Reconciliation Meeting” to be convened by the DEO on the 26th day after the declaration of result of election in pursuance of the Commission’s letter no. 76/Instructions/EEPS/2015/Vol. II, dated 29th May, 2015 (Annexure-C14) and letter no. 76 Instructions-2015:EEPS/Vol. XIV, dated 2nd June, 2016 (Annexure-C7). He will have to stay in the district for 8 clear days to assist the DEO in scrutinizing the statements of accounts of election expenditure submitted by the candidates and will give his comments in the DEO’s scrutiny reports (Annexure-C3) and will submit his final report i.e. Report-IV to the Commission.

2. You are requested to communicate to Shri. Manish Kumar Chavda, IRS(C&CE):09 (R-18646), to make his last visit to his assigned PC/District Hq. on 02nd December, 2018.

Yours faithfully,

(RAJAN JAIN)
UNDER SECRETARY

Copy to:

1. The Chief Electoral Officer, Karnataka, Bengaluru for information and necessary action.
(By Speed Post e-mail)

19.11.2018
2. Sh. Manish Kumar Chavda, IRS(C&CE):09 (R-18646) with the request to make his last visit to the assigned PC/District Hq. on 02.12.2018 (e-mail: manishkumarschavda@gmail.com, mob. no. 09825090880) (By e-mail)

3. South Section-II, CEFS-I

(RAJAN JAIN)
UNDER SECRETARY